

being considered to improve environment and to protect forests from destruction in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SMT. MANEKA GANDHI): The Government has taken a number of steps as given below to improve the environment and to protect forests:

1. Schemes for soil conservation, waste land development, protection of watershed areas, desert development, hill development and reclamation of saline and alkaline areas.
2. Schemes for conservation of both ground and surface water, flood control, prevention and control of water pollution through implementation of the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986 and cleaning up the river Ganga under the Ganga Action Plan.
3. Prevention and control of air pollution through the implementation of the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986.
4. Survey and identification of critical areas in flora, fauna and forests through the Botanical, Zoological and Forests Surveys of India.
5. Protection of forests through the implementation of the Indian Forest Act, 1927 and the Forest (Conservation) Act, 1980, development of non-conventional energy sources and schemes for substitution of wood.
6. Afforestation Programmes.
7. Preservation of critical eco-systems and protection of wild life through 69 National Parks and 397 Sanctuaries and through implementation of the Wildlife (Protection) Act, 1972.

8. Action programmes for marine eco-systems, wetlands and mangroves.
9. Formulation of policy and strengthening of legislation for environment and forestry.
10. Promotion of research, education, and training in environmental and forestry subjects.
11. Creation of environmental awareness.

Changes in the composition of the Planning Commission

98. SHRI B. SATYANARAYAN REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering to have some changes in the composition of the Planning Commission in order to have a better plan for the progress of the country; and

(b) if so, what are the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH):

(a) and (b) The Planning Commission has been reconstituted with a new Deputy Chairman and nine new Members. A copy of the Notification appointing the Members is attached. (See below)

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GOVERNMENT OF INDIA

Cabinet Secretariat (Mantrimandal Sachivalaya)

Rashtrapati Bhavan

New Delhi dated the 22nd December, 89

Notification

No. A. 12031/1/89-Ad. I The President is pleased to appoint the following as full-time Members of the Planning Commission with immediate effect:

1. Dr. J. D. Sethi
2. Dr. Rajni Kothari
3. Shri L. C. Jain
4. Smt. Ela Bhat
5. Dr. Arun Ghosh
6. Dr. A. Vaidyanathan

7. **Shri Rahamatullah Ansari**
8. **Shri T. N. Seshan**
9. **Dr. Harswaroop Singh**

Sd/-

(T. N. R. Rao)
Additional Secretary

To

The Manager,
Government of
India Press,
Faridabad

with Hindi
version

copy to:—

1. Secretary to the President
2. Secretary to the Vice President
3. Principal Secretary to the Prime Minister
4. Shri R. K. Hegde, Dy. Chairman, Planning Commission
5. Dr. J. D. Sethi
6. Dr. Rajni Kothari
7. Shri L. C. Jain
8. Smt. Ela Bhat
9. Dr. Arun Ghosh
10. Dr. A. Vaidyanathan
11. Shri Rahamatullah Ansari
12. Shri T. N. Seshan
13. Dr. Harswaroop Singh
14. Secretary, Planning Commission
15. Secretary to all the Ministries/ Departments of the Govt. of India
16. Chief Secretaries to all State Govts./UTs
17. Cabinet, Cabinet Secretariat.

Sd/-

(T. N. R. Rao)
Additional Secretary

Projects on Vedic Mathematics

99. **SHRI KAILASH PATI MISHRA:** Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 2876 given in the Rajya Sabha on the 9th August, 1989 and state:

(a) whether in February, 1989 the Rashtriya Veda Vidya Pratishthan had recommended sanctioning of 3 different types of projects on Vedic Mathematics to competent mathematicians and computer scientists;

(b) if so, what was the nature and type of the suggested three projects;

(c) the name, status and address of the mathematicians and computer scientists to whom each project has been sanctioned; and

(d) the guidelines and outline of the action scheme regarding each of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) Yes, Sir. The three projects are:

(i) Propagating the ideas brought out in the book 'Vedic Mathematics' written by Jagadguru Shankaracharya;

(ii) Exploring the possibilities of application of these ideas in appropriate computer software programmes; and

(iii) Expounding and developing mathematical foundations behind the various sutras.

(c) and (d) The Project Committee of the Rashtriya Veda Vidya Pratishthan has approved grant of a fellowship for research in Vedic Mathematics at the school level in the light of the book of Jagadguru Shankaracharya. The fellowship has been offered to Smt. Ranjana Chari, a teacher in the Kendriya Vidyalaya Sangathan to promote and carry out research into Vedic Mathematics for the purpose of establishing its applicability to modern mathematics.

Inclusion of Sutras of Vedic Mathematics as enrichment materials

100. **SHRI KAILASH PATI MISHRA:** Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 2876 given in the Rajya Sabha on the 9th August, 1989 and state what progress has been made so far in implementing the recommendation made by Rashtriya Veda Vidya Pratishthan that the National Council of Educational Research and Training may be requested to include some of the Sutras of Vedic Mathematics and